

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P.(CAA)/247(MB)2023 In C.A.(CAA)/64(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Kansai Sipra Diecasting Private
Limited**

Section: 230-232 of Companies Act, 2013

ORDER

Counsel, Hemant Sethi a/w Devanshi Sethi appeared for the Applicant and Mr. Bhagwati Prasad, Additional Director, appeared on behalf of the RoC. Heard, Counsel for the Applicant and authorized representative of RoC for a considerable time and **Reserved for Orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)